Schedule 2
[See Regulation 2.1.1 and Regulation 2.1.7]
Form ‘A’

Application for Registration / Renewal of Registration under Food Safety and Standards Act, 2006

Kind of business:

- Permanent/Temporary Stall holder
- Hawker (Itinerant / Mobile food vendor)
- Home based canteens/dabba wallas
- Petty Retailer of snacks/tea shops
- Manufacturer/Processor
- Re Packer
- Food stalls/arrangements in Religious gatherings, fairs etc
- Milk producers (who are not member of dairy co-operative society)/ milk vendor
- Dhaba
- Fish/meat/poultry shop/seller
- Other(s), please specify:________

(a).Name of the Applicant/Company: -

(b).Designation:
- Individual
- Partner
- Proprietor
- Secretary of dairy co-operative society.
- Others (Please specify)
(c). Proof of Identity of applicant: ________________________________
[Note: Please submit a copy of photo ID like Driving License, Passport, Ration Card or Election ID card]

(d). Correspondence address:
________________________________________________________________
________________________________________________________________

Tel No:_________ Mobile No.:_________
Fax No.:_________ Email:____________________

[Note: In case the number(s) are a PP or common number(s), please specify the name of the contact person as well]

(e). Area or Location where food business is to be conducted/Address of the premises:
________________________________________________________________
________________________________________________________________

(f). Description of the food items proposed to be Manufactured or sold:

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<tr>
<th>S.No.</th>
<th>Name of Food category</th>
<th>Quantity in Kg per day or M.T. per annum</th>
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(g) Total Annual turnover from the food business, if existing, along with any supporting document(s) showing proof of income (*In case of renewal):

________________________________________________________________

(h) In case of new business - intended date of start:______________

(i) In case of seasonal business, state the opening and closing period of the year:_______

(j) Source of water supply:

☐ Public supply       ☐ Private supply       ☐ Any other source

(k) Whether any electric power is used in manufacture of the food items:

☐ Yes
☐ No

If yes, please state the exact HP used or sanctioned Electricity load:
____________________
(I) I/We have forwarded a sum of Rs........towards registration fees according to the provision of the Food Safety and Standards (Licensing and Registration) Regulations, 2011 vide:

☐ Demand Draft no. (payable to ----------------)
☐ Cash

(Signature of the Applicant)